ITEM NO.1001 **SECTION IV-A**

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

R.P.(C) No. 2193/2024 in C.A. No. 10567/2024

[Arising out of impugned final judgment and order dated 13-09-2024 in C.A. No. No. 10567/2024 passed by the Supreme Court of India]

KONKAN RAILWAY CORPORATION LTD & ORS. **Petitioner(s)**

VERSUS

S. D MANOHARA **Respondent(s)**

(FOR ADMISSION)

Date : 12-12-2024 This petition was circulated today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE PANKAJ MITHAL

By Circulation

UPON perusing papers the Court made the following
O R D E R

List before the Court.

(KAPIL TANDON) **(NIDHI WASON)**
COURT MASTER (SH) **COURT MASTER (NSH)**

Signature Not Verified
Digitally signed by KAPIL TANDON
Date: 2024.12.01 14:21:40 IST
Reason: